

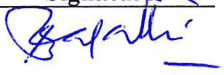
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

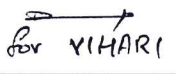
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 398/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Aneja Constructions India Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J.V.L. BHARATI		9958601847	
S. NIRMAL ADITYA		9787422803	S.N. Aditya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIHARI	Advocate		

ORDER

Learned counsel Mr. J.V.L.Bharati and Mr. S.Nirmal Aditya present for Petitioner. Learned counsel Mr. Vihari present for Respondent.

Respondent counsel requested time to file counter.

Respondent shall file counter within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 20.09.2018.


MEMBER JUDICIAL